

Name of the project	Present position
	spect of the Third
	Growth Centre, the proposal from the State Government is awaited.
Flood Con- trol works/	The Ministry of Water Resources is processing
Brahmaputra	for PIB/CCEA clearance in respect of PAG-LADIYA Multipurpose project. The Harang Drainage Development Scheme has been sanctioned at a cost of Rs. 10.81 crores.
LPG Bottling Plant	This is in progress and will be completed in 1999-2000.
Numaligarh Refinery	The Project has achieved a physical progress of 93.2% as on 15.10.98 and would be commissioned this year.

#### पुलिस विभागों में मानवाधिकार प्रकोष्ठ

844. **श्री जनेश्वर मिश्र:** क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि राष्ट्रीय मानवाधिकार आयोग ने प्रत्येक राज्य के पुलिस विभाग में एक मानवाधिकार प्रकोष्ठ स्थापित करने की सिफारिश की थी; और

(ख) यदि हां, तो इस संबंध में सरकार द्वारा अब तक क्या कार्रवाई की गई है?

**गृह मंत्री (श्री लाल कृष्ण आडवाणी):** (क) जी नहीं, श्रीमान्। आयोग ने इस संबंध में केन्द्र सरकार को नहीं लिखा है।

(ख) उपर्युक्त (क) को ध्यान में रखते हुए प्रश्न नहीं उठता है।

#### Appointment of Governors

845. **SHRI ANANTA SETHI:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government propose to fill up the vacancies of Governor in some States;

(b) if so, the steps taken in this regard; and

(c) the reasons for delay in appointment of Governors in the States where acting Governors are appointed?

**THE MINISTER OF HOME AFFAIRS (SHRI L. K. ADVANI):** (a) to (c) Two Governors have completed five years, which is the normal term of office of a Governor. However, according to the proviso to article 156(3) of the Constitution of India, a Governor shall, notwithstanding the expiration of his term, continue to hold office until his successor enters upon his office.

In addition to the above, the Chief Justice of Gujarat has been discharging the functions of Governor of Gujarat since 16.1.1999.

The question of making fresh appointments of Governors is under consideration.

#### Assistance to the dependents victims of Chamba killings

846. **SHRI ANIL SHARMA:** Will the Minister of HOME AFFAIRS be pleased to state:

(a) what financial and other assistance was given to the dependents of victims who lost their lives in Chamba; and

(b) whether, keeping in view the most difficult terrain which includes snow bound areas of H.P. and J&K, Government consider to deploy/recruit able bodied youths of bordering villages of Himachal Pradesh in para military forces, giving preferences to members of the deceased families, so as to instil self-confidence in the people of border area?